

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:715
ANSWERED ON:24.07.2015
Land Acquisition for Projects
Puttaraju Shri C.S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Department of Industrial Policy and Promotion (DIPP) has submitted any proposal to the Ministry of Rural Development suggesting that provisions such as mandatory consent of project affected people for land acquisition should not be applied to infrastructure projects where Government has a stake;
- (b) if so, the details thereof;
- (c) the other recommendations posed to the Ministry of Rural Development by the DIPP; and
- (d) the reaction of the Ministry of Rural Development on such proposals?

Answer

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THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

(a) to (d): The matter is under consideration of the Joint Committee of Parliament.
